

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3087**  
TO BE ANSWERED ON 13.12.2024

**ONE STOP CENTRE**

3087. DR. NISHIKANT DUBEY:  
DR. M P ABDUSSAMAD SAMADANI:  
SHRI K SUDHAKARAN:  
SHRI VISHNU DAYAL RAM:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Centres established in the country so far under the One Stop Centre (OSC) Scheme along with the number of women assisted by these Centres, State-wise;
- (b) the details of the facilities provided to women in said Centres;
- (c) the number of cases related to women registered in the country through One Stop Centre during the last two years, State-wise indicating the States where maximum number of cases have been registered; and
- (d) the funds allocated for OSCs and their percentage of utilization during the last three years?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (b): The One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

The details of State/UT-wise approved and operational One Stop Centres (OSCs) and the number of women assisted since inception till 31.10.2024 are at **Annexure-I**.

(c): Details of State/UT-wise number of matters related to women registered in OSCs during last two years is indicated at **Annexure-II**.

(d): Details of the funds released and percentage of funds utilised by the States/UTs during the last three years are at **Annexure-III**.

\*\*\*\*\*

## Annexure-I

**ANNEXURE REFERRED TO IN PARTS (a) & (b) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO.3087 FOR 13.12.2024 ASKED BY DR. NISHIKANT DUBEY, DR. M P ABDUSSAMAD SAMADANI, SHRI K SUDHAKARAN AND SHRI VISHNU DAYAL RAM REGARDING “ONE STOP CENTRE”**

Details of State/UT-wise approved and operational OSCs and total number of women assisted since inception to October 2024

S. No.	State/ UTs	Number of OSCs Approved	Number of Operational OSCs	Total number of women assisted since inception to October 2024
1	A&N Islands	3	3	2,006
2	Andhra Pradesh	26	26	42,437
3	Arunachal Pradesh	25	25	2,295
4	Assam	36	36	23,917
5	Bihar	50	39	40,469
6	Chandigarh	1	1	1,682
7	Chhattisgarh	35	27	45,965
8	DNHDD	3	3	1,235
9	Delhi	11	11	21,120
10	Goa	2	2	7,051
11	Gujarat	35	35	38,468
12	Haryana	22	22	44,478
13	Himachal Pradesh	13	12	3,376
14	Jammu & Kashmir	20	20	12,581
15	Jharkhand	31	24	5,115
16	Karnataka	40	39	28,073
17	Kerala	14	14	20,620
18	Ladakh	2	2	79
19	Lakshadweep*	1	1	0
20	Madhya Pradesh	65	57	1,04,072
21	Maharashtra	45	45	33,698
22	Manipur	16	16	1,746
23	Meghalaya	12	12	4,004
24	Mizoram	13	11	1,872
25	Nagaland	16	11	1,394
26	Odisha	30	30	21,891
27	Puducherry	4	4	465
28	Punjab	23	23	19,566
29	Rajasthan	51	37	47,837
30	Sikkim	6	6	1,637
31	Tamil Nadu	49	48	96,173
32	Telangana	36	36	68,310
33	Tripura	8	8	828
34	Uttar Pradesh	96	79	2,54,873
35	Uttarakhand	14	14	8,485
36	West Bengal	24	23	4,541
	<b>Total</b>	<b>878</b>	<b>802</b>	<b>10,12,359</b>

\* Lakshadweep have not reported data.

**ANNEXURE REFERRED TO IN PART (c) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO.3087 FOR 13.12.2024 ASKED BY DR. NISHIKANT DUBEY, DR. M P ABDUSSAMAD SAMADANI, SHRI K SUDHAKARAN AND SHRI VISHNU DAYAL RAM REGARDING “ONE STOP CENTRE”**

Details of State/UT-wise number of matters related to women registered during last two years in One Stop Centres (OSCs)

<b>S. No.</b>	<b>State/ UTs</b>	<b>2023-24</b>	<b>2024-25</b>	<b>Total</b>
1	A&N Islands	133	90	223
2	Andhra Pradesh	2,993	1,862	4,855
3	Arunachal Pradesh	293	307	600
4	Assam	5,714	4,652	10,366
5	Bihar	7,376	5,512	12,888
6	Chandigarh	329	235	564
7	Chhattisgarh	5,889	3,781	9,670
8	Delhi	6,945	3,963	10,908
9	DNHDD	90	106	196
10	Goa	611	332	943
11	Gujarat	7,158	4,183	11,341
12	Haryana	7,932	8,954	16,886
13	Himachal Pradesh	1,007	1,241	2,248
14	Jammu and Kashmir	2,374	2,263	4,637
15	Jharkhand	1,683	908	2,591
16	Karnataka	6,997	4,798	11,795
17	Kerala	4,137	2,379	6,516
18	Ladakh-UT	17	16	33
19	Lakshadweep*	0	0	0
20	Madhya Pradesh	19,868	13,785	33,653
21	Maharashtra	9,894	4,412	14,306
22	Manipur	411	256	667
23	Meghalaya	771	718	1,489
24	Mizoram	366	697	1,063
25	Nagaland	186	157	343
26	Odisha*	0	0	0
27	Puducherry	36	24	60
28	Punjab	3,315	3,312	6,627
29	Rajasthan	6,591	4,692	11,283
30	Sikkim	367	300	667
31	Tamil Nadu	23,661	22,281	45,942
32	Telangana	11,674	6,868	18,542
33	Tripura	414	151	565
34	Uttar Pradesh	<b>33,774</b>	<b>23,261</b>	<b>57,035</b>
35	Uttarakhand	578	1,389	1,967
36	West Bengal	2,163	2,050	4,213
	<b>Total</b>	<b>1,75,747</b>	<b>1,29,935</b>	<b>3,05,682</b>

\* Lakshadweep and Odisha have not reported data.

**ANNEXURE REFERRED TO IN PART (d) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO.3087 FOR 13.12.2024 ASKED BY DR. NISHIKANT DUBEY, DR. M P ABDUSSAMAD SAMADANI, SHRI K SUDHAKARAN AND SHRI VISHNU DAYAL RAM REGARDING “ONE STOP CENTRE”**

Details of the funds released and percentage of funds utilised by the States/UTs during the last three years.

SL	State	2021-22		2022-23		2023-24	
		released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized
1	A&N Islands	58.22	44%	15.2	29%	135.99	UCNR
2	Andhra Pradesh	249.57	79%	72.96	45%	605.58	69%
3	Arunachal Pradesh	369.45	5%	40.39	UCNR	847.7	54%
4	Assam	650.63	183%	129.61	396%	1755.48	73%
5	Bihar	555.17	UCNR	0	UCNR	0	UCNR
6	Chandigarh	15	200%	49.22	UCNR	16.8	UCNR
7	Chattishgarh	526.86	90%	304.63	25%	882.44	61%
8	DNHDD	0	UCNR	0	UCNR	50.39	UCNR
9	Delhi	184.69	121%	138.56	UCNR	184.78	120%
10	Goa	30.01	UCNR	0	UCNR	0	UCNR
11	Gujarat	997.46	64%	386.76	127%	1166.26	66%
12	Haryana	385.35	96%	186.75	35%	594.68	78%
13	Himachal Pradesh	180.05	83%	18.9	1338%	403.15	97%
14	Jammu and Kashmir	323.09	UCNR	0	UCNR	335.96	106%
15	Jharkhand	506.78	UCNR	0	UCNR	0	UCNR
16	Karnataka	513.88	148%	130.88	467%	1054.13	23%
17	Kerala	234.41	94%	139.28	82%	0	UCNR
18	Ladakh-UT	30.01	41%	0	UCNR	33.6	UCNR
19	Lakshdweep	15	UCNR	0	UCNR	16.8	UCNR
20	Madhya Pradesh	921.41	55%	261.55	126%	820.48	137%
21	Maharashtra	561.35	UCNR	69.37	470%	1539.69	80%
22	Manipur	396.59	191%	543.29	UCNR	268.77	88%
23	Meghalaya	276.22	97%	232.77	4%	321.56	95%
24	Mizoram	280.33	85%	178.05	UCNR	283.45	104%
25	Nagaland	528.92	101%	197.41	UCNR	545.83	63%
26	Odisha	739.31	115%	614.67	39%	1084.95	71%
27	Puducherry	67.24	UCNR	18.25	7%	0	UCNR
28	Punjab	385.31	UCNR	0	UCNR	389.01	131%
29	Rajasthan	941.85	33%	129.59	51%	883.59	101%
30	Sikkim	80.8	72%	77.48	UCNR	126.09	61%

31	Tamil Nadu	520.38	135%	697.43	48%	1158.88	85%
32	Telangana	945.98	102%	1392.65	UCNR	1217.41	81%
33	Tripura	135.75	UCNR	18.21	UCNR	0	UCNR
34	Uttar Pradesh	1396.79	UCNR	347	210%	1812.71	113%
35	Uttrakhand	263.17	UCNR	153.33	9%	436.75	49%
36	West Bengal	227.32	UCNR	28.41	UCNR	0	UCNR
	<b>Total</b>	<b>14,494.34</b>		<b>6,572.61</b>		<b>18,972.9</b>	

Note: More than 100% utilization is due to usage of grant released during previous years.

UCNR – Utilization Certificate not received

\*\*\*\*\*